

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:4043

ANSWERED ON:18.12.2012

NAXAL ACTIVITIES

Agarwal Shri Rajendra; Bajirao Shri Patil Padamsinha ; Bajwa Shri Partap Singh; Botcha Lakshmi Smt. Jhansi; Dhurve Jyoti; Jagannath Dr. M.; Jindal Shri Naveen; Kateel Shri Nalin Kumar; Laguri Shri Yashbant Narayan Singh; Lal Shri Kirodi ; Maharaj Shri Satpal; Naranbhai Shri Kachhadia; Pandey Saroj; Pandurang Shri Munde Gopinathrao; Premdas Shri ; Ram Shri Purnmasi; Sampath Shri Anirudhan; Sayeed Muhammed Hamdulla A. B. ; Shankar Alias Kushal Tiwari Shri Bhisma; Singh Shri Jagada Nand; Tudu Shri Laxman; Yadav Shri Ranjan Prasad

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the Government has recently reviewed the preparedness of security apparatus in dealing with the spread of naxal violence in several districts of the country;
- (b) if so, the outcome thereof;
- (c) whether the launching of several developmental schemes in these naxal affected districts have brought about substantial reduction of violence in these areas;
- (d) if so, the success achieved under various developmental schemes implemented in these districts during each of the last three years; and
- (e) the funds allocated during each of the last three years to control naxalism in these States?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI R.P.N.SINGH)

(a) & (b): The Central Government conducts periodical reviews of the Left Wing Extremism situation in the country with the State Governments concerned. The latest such review was held on 18.10.2012, wherein the States were represented by the Chief Secretaries and the Directors General of Police. The status of preparedness of security apparatus for efficient conduct of anti-naxal operations was also discussed during the meeting, apart from various other related issues.

(c): The trajectory of LWE violence has shown a decreasing trend during the last two years i.e 2011 and 2012. The Government believes that the holistic policy of security measures and development initiatives, under implementation at present, are contributing towards checking the spread of Left Wing Extremism and reduction in violence.

(d) to (e): The Integrated Action Plan (IAP) being implemented by the Planning Commission and Road Requirement Plan (RRP-I) being implemented by the Ministry of Road Transport & Highways are the two Schemes that focus completely on the LWE affected Districts. In addition to these two schemes, in other development schemes of the Government, special dispensations and relaxation of norms have been provided wherever required, to LWE affected districts.

The IAP being implemented since 2010-11 focuses on projects of public infrastructure and service in 82 Selected Tribal and Backward Districts including 71 LWE affected districts. The number of projects completed under the IAP is 9414 in 2010-11, 43438 in 2011-12 and 13700 in 2012-13 (upto 12.12.2012). The funds allocation under IAP is Rs. 1500 crore in 2010-11, Rs. 2340 crore in 2011-12 and Rs. 2460 crore in 2012-13.

Under the RRP-I being implemented since 2009-10, in 34 LWE affected districts, the length of road works completed is 251 kms in 2010-11, 1084 kms in 2011-12 and 593 kms in 2012-13 (upto November, 2012). The fund allocation for RRP-I is Rs. 73 crore in 2009-10, Rs. 750 crore in 2010-11, Rs. 1200 crore in 2011-12 and Rs. 1500 crore in 2012-13.

It is the belief of the Government of India that a combination of calibrated police action, focused development efforts and improvement in governance are the effective instrumentalities to combat LWE insurgency.